

FORM G
INVITATION FOR EXPRESSION OF INTEREST (EOI) (2ND TIME) IN
THE MATTER OF LUCETIO PRIMARY MANPOWER PRIVATE LIMITED
(ENGAGED IN PROVIDING MANPOWER SERVICES)
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN & CIN	M/s Lucetio Primary Manpower Private Limited (U70102KA2010PTC056128 / AACN5425G)
2. Address of the registered office	Office No. 1, First Floor, #41. Castle Street, Opp. Sacred Heart Church, Richmond Road, Ashok Nagar, Bangalore, Bangalore North- 560025
3. URL of website	There is no website of Corporate Debtor
4. Details of place where majority of fixed assets are located	The Company neither has any Fixed nor Current Assets except Intangible assets like Goodwill & Brand value
5. Installed capacity of main products/ services	Not applicable since engaged in Service Industry
6. Quantity and value of main products/ services sold in last financial year	Nil as the CD has ceased its commercial operations since FY 2024-25
7. Number of employees/ workmen	No employees
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email: E-mail: cirp.lucetio@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be sought through communication to the email: cirp.lucetio@gmail.com
10. Last date for receipt of expression of interest	27/08/2026
11. Date of issue of provisional list of prospective resolution applicants	06/09/2026
12. Last date for submission of objections to provisional list	11/09/2026
13. Date of issue of final list of prospective resolution applicants	21/09/2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26/09/2026
15. Last date for submission of resolution plans	26/10/2026
16. Process email id to submit EOI	cirp.lucetio@gmail.com
17. Details of the corporate debtor's registration status as MSME.	Not registered as MSME

Sd/-
Sushanta Kumar Choudhury
Resolution Professional
Lucetio Primary Manpower Private Limited-In CIRP
IBBI Reg. No.: IBBI/ IPA-003/00292/2020-2021/13238
AFA: AA3/13238/02/171024/300968 valid upto 31.12.2026
Date: 12/08/2026 & Place: Kolkata,